

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

UNSTARRED QUESTION NO:5564  
ANSWERED ON:02.05.2005  
GRANTS IN AID FOR EFFLUENT TREATMENT PLANTS  
Meghwal Shri Kailash

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) Whether the Ministry of Environment and Forests provides Grants-in-Aid for encouraging common effluent treatment plants;
- (b) if so, details of the Grants-in-Aid provided during the Tenth Five Year Plan, year-wise, State-wise and Plant-wise;
- (c) whether Air Quality Monitoring Systems are also being run by the Ministry;
- (d) if so, the names of places where these systems have been installed and the details of amount spent on these systems during the said period, State-wise and system-wise;
- (e) whether any proposal for increasing Air Quality Monitoring Systems and other allied schemes is under consideration of the Government; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS( SHRI NAMO NARAIN MEENA )

( a ) & ( b ) Yes, Sir. The Ministry of Environment and Forests provides Grants-in-Aid in terms of Central subsidy matching amount provided by the State Government for common effluent treatment plants ( CETPs). During the Tenth Five Year Plan funds have been released for the CETPs in the State of Tamil Nadu, Gujarat, Maharashtra, Punjab and Andhra Pradesh to the tune of Rs.2.47 crores, Rs.5.47 crores and Rs.3.95 crores during 2002-03, 2003-04 & 2004-05 respectively

( c ) & ( d ) The Central Pollution Control Board has established 313 ambient air quality monitoring stations in the country and three continuous air quality monitoring stations are in operation in Delhi. The amount spent on ambient air quality monitoring network during 2002-03, 2003-04 & 2004-05 was Rs.2.35 crores, Rs.2.13 crores & Rs.1.76 crores respectively.

( e ) & ( f ) There is a proposal for increasing the ambient air quality monitoring stations and also to set up 16 continuous ambient air quality monitoring stations on a cost sharing basis with the respective State Pollution Control Boards.